

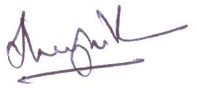

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NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/11/2016 AT 10.30 AM


PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/226/2016
NAME OF THE PETITIONER(S) : Mohan Paul
NAME OF THE RESPONDENT(S) : M/s City Hospital Private Limited & 5 others
UNDER SECTION : 111

Sl.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1)	T.K. Shajahan	Advocate for Petitioner	
2.	K. MANOJ MENON P. NEELAKANTAN	ADVOCATES FOR RESPONDENTS	

ORDER

Shri T K Shajahan, counsel for petitioner present. The Tribunal has directed the CBI office to furnish the latest status ^{report} in relation to the CC-6/2002. Shri Manoj Menon, counsel for respondents present and submitted that the petitioner may be directed to furnish latest power of attorney alongwith original share certificates with the latest report of the CBI to their office for further necessary action. Put up on 03.01.2017 at 10.30 A.M.


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)